

390 of the Delhi Municipal Corporation Act, 1957, on the understanding that this place was never used as cremation ground before the commencement of the said Act. But later on it was brought to the notice of the Delhi Municipal Corporation authorities that the site in question had been used for cremating dead bodies even before the commencement of the Delhi Municipal Corporation Act, 1957, and as a result, the ban can only be effective if it is imposed after the prior sanction of the Standing Committee of the Corporation. The matter has, therefore, been referred by the Medical Officer of Health, Delhi Municipal Corporation to the Standing Committee for this purpose.

Salem-Bangalore Rail Link

2301. Shri Narasimhan: Will the Minister of Railways be pleased to state whether Government have completed the examination of the Traffic and Engineering Survey Reports of the proposed Salem-Bangalore Railway link via Hosur and Dharmapura?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): The reports are still under examination.

World Health Assembly in Delhi

2302. { **Dr. Gangadhara Siva:**
Shri Abdul Latif:

Will the Minister of Health be pleased to state:

(a) the date of inauguration of the XIV Session of the World Health Assembly to be held in New Delhi next year at the invitation of the Government of India;

(b) the number of countries participating in the session;

(c) whether the representatives of the Unani and Ayurvedic recognised organisations are being invited to attend the session; and

(d) if not, the reasons therefor?

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The Minister of Health (Shri Kar-markar): (a) 7th February, 1961.

(b) Total number of Members and Associate Member States is 102 and almost all of them are expected to participate.

(c) No.

(d) Inter-governmental and non-governmental associations which are in official relationship with the World Health Organisation are invited to attend the World Health Assembly as observers. The selection of such organizations is made by the Executive Board and one of the basic criteria is that the organization should be international in its structure and scope.

P. & T. Building, Pithoragarh

2303. Shri J. B. S. Bist: Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 1604 on the 9th March, 1959 and state:

(a) whether the construction of Posts and Telegraphs building at Pithoragarh has since been completed;

(b) if not, the reasons therefor; and

(c) when will it be completed?

The Minister of Transport and Communications (Dr. P. Subbarayan):

(a) No.

(b) and (c). There has been difficulty in finding a suitable contractor to execute the work. The estimate had also to be revised. Arrangements have since been made to award the work to a new contractor who will start it after the close of the winter season. It is hoped that the work will be completed by November, 1961.

Insect Parasitology

2304. Shri Dublish: Will the Minister of Food and Agriculture be pleased to state:

(a) the progress made so far in the research work of Insect Parasitology